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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 65 of 1986

Raghubir and Others Applicants

Versus

Union of India & Others Respondents

Connected with

(1) Registration No. 66 of 1986

Chauthi and Others Versus Union of India & Others

(2) Registration No. 30 of 1986

Srikant and Others Versus C.E.(Const) NE Rly.G' Pur & Another

(3) Registration No. 29 of 1986

Shiv Nath and Others Versus Union of India & Another

(4) Registration No. 59 of 1986

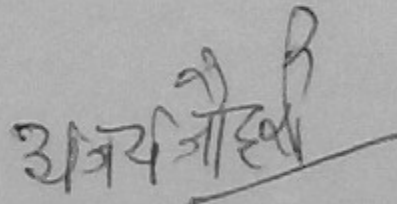
Hari Kishore & Others Versus Union of India & Others

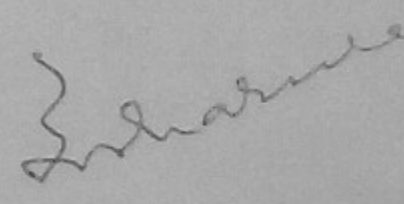
Hon. Ajay Johri, A.M.

Hon. G.S. Sharma, J.M.

(By Hon. Ajay Johri, A.M.)

For order see our order of date passed
in Registration No. 30 of 1986 Srikant & Others Versus
Chief Engineer (Construction) N.E. Railway, Gorakhpur
and Another.


A.M.


J.M.

Dated the 11th Dec., 1986.

RKM